

10.08.2020

Present: Sh. Vivek Srivastava, Ld. PP for CBI.

Accused No. 1 Sh. Kulbushan Prasar and Accused No. 5 Sh. V.K. Jha along with Ld. Counsel Sh. Abhir Dutt.

Accused No. 2 Sh. Ravi Shankaran is already been declared P.O.

Accused No. 3 Sh. Sambhaji Lal Surve along with Ld. Counsels Sh. Baldev Raj and Sh. S.S. Tyagi.

Accused No. 4 Sh. Vijender Rana along with Ld. Counsel Sh. Shubham Sharma.

Accused No. 6 Sh. Abhishek Verma along with Ld. Counsel Sh. Dinhar Takiar.

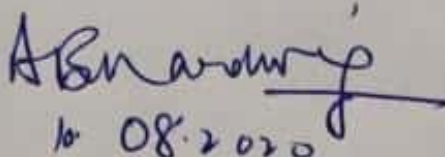
(Through VC using Cisco Webex App.)

There is connectivity problem at the end of Sh. Vivek Srivastava, Ld. PP for CBI, who has joined VC from CBI Headquarter. His video is visible but his voice is not audible. To the query of the court sent through chat mode about status of documents sent to Ministry of Defense for blackening sensitive parts as per directions of Hon'ble Supreme Court, the Ld. PP has informed through chat that he has received information from Air Force that the job has been completed and documents, after blackening sensitive portions will be provided to CBI within a week.

The directions for supplying these documents to accused persons shall be considered on the next date.

The case is at the stage of Prosecution Evidence, therefore no fruitful proceeding can be conducted through video conferencing.

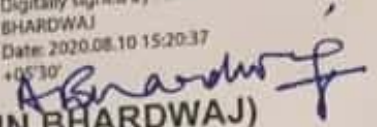
List on 28.08.2020. If the courts start regular functioning, then the hearing will be in court, otherwise the hearing would be through video conferencing at 11:00 am.

  
10.08.2020

Copy of order be sent by whatsapp to Ld. PP for CBI, the  
accused persons and their Ld. Counsels.

ARUN  
BHARDWAJ

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BHARDWAJ  
Date: 2020.08.10 15:20:37  
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(ARUN BHARDWAJ)  
Special Judge (P.C. Act)(CBI-05)  
Rouse Avenue District Court,  
New Delhi/10.08.2020

CBI Vs M/s D.G. Footwear Pvt. Ltd. & Ors.  
CC No.17/2020

10.08.2020

Present: None.

(Through VC using Cisco Webex App.)

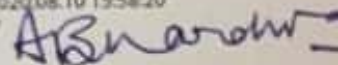
File is taken up on receiving soft copies of replies to the bail applications of Accused Nos. 2 to 13.

Let a copy of the same be sent to the accused persons and their respective counsels by whatsapp.

List on date fixed i.e. 13.08.2020.

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Date: 2020.08.10 15:58:20  
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(ARUN BHARDWAJ)  
Special Judge, CBI-05 (PC Act),  
Rouse Avenue District Court,  
New Delhi/10.08.2020

CBI Vs. Shri Sunny Kalra & Others.  
CC No. 246/19

10.08.2020

Present: None.

(Through VC using Cisco Webex App.)

Matter is taken up on receiving an application for bail filed by Accused No. 1 Sh. Sunny Kalra. Soft copy of the same be sent to Ld. Sr. PP for CBI, who will file reply on the next date.

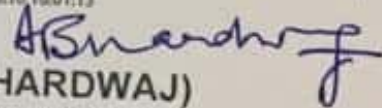
The next date in the case is 29.08.2020.

Be listed on 29.08.2020 at 11:00 AM.

Let a copy of this order be sent by WhatsApp to Ld. Sr. PP for CBI, all the accused persons and their learned counsels.

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(ARUN BHARDWAJ)  
Special Judge (P.C. Act)(CBI-05)  
Rouse Avenue District Court,  
New Delhi/10.08.2020

CBI vs. Sh. Umesh Sadana & Ors.  
CC No. 248/19

10.08.2020

Present:- Sh. Brijesh Kumar Singh, Ld. Sr. PP for CBI with IO Sh. Manish Navlakha, Inspector.

The Status Report regarding the decision of DoPT is sent to the Reader of this Court by IO through soft copy. The same is perused.

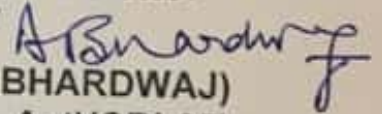
Let the E-Challan be also sent to the Reader of the Court so that same is available for consideration of this court.

The arguments on cognizance would be taken on the next date i.e. 14.08.2020 (Friday) at 11:00 AM.

Let a copy of this order be sent by whatsapp to Ld. Sr. PP for CBI.

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(ARUN BHARDWAJ)  
Special Judge (P.C. Act)(CBI-05)  
Rouse Avenue District Court,  
New Delhi/10.08.2020

**CBI vs. Durge Madhab & Ors.**  
**CC No. 247/19**

**10.08.2020**

Present:- Sh. Brijesh Kumar Singh, Ld. Sr. PP for CBI with IO Sh. Manish Navlakha, Inspector.

The Status Report regarding the decision of DoPT is sent to the Reader of this Court by IO through soft copy. The same is perused.

Let the E-Challan be also sent to the Reader of the Court so that same is available for consideration of this court.

The arguments on cognizance would be taken on the next date i.e. **14.08.2020 (Friday) at 11:00 AM.**

Let a copy of this order be sent by whatsapp to Ld. Sr. PP for CBI.

**ARUN  
BHARDWAJ**

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**(ARUN BHARDWAJ)**  
**Special Judge (P.C. Act)(CBI-05)**  
**Rouse Avenue District Court,**  
**New Delhi/10.08.2020**

